## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 46/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

Sika Scvhweiz Ag-Aliva Equipment

V/s.

Mekaster Engineering Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. BOTTOMPRESULATION PROPERTY PROPERTY

2. Vinay Bairagna Advocate Respondent Dingt

3-Ameya Rothale Advocate Petitioners

4. Meghna Rajadhyaksha Advocate Petitions

5-Nirag Pathak Advocau Petition

G. Shoulin Jan) Advocate Petitien

FOO, SHARDUL AMAR CHAND MANCALDAS, S

## **ORDER**

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Ms. Meghna Rajadhyaksha with Learned Advocate Mr. Nirag Pathak with Learned Advocate Mr. Shalin Jani present for Operational Creditor/ Applicant. Learned Advocate Mr. Vinay Bairaga present for Respondent.

Respondent Counsel reported no objections.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Respondent counsel represented that company is not disputing the liability.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of July, 2017.